

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 3360  
TO BE ANSWERED ON MARCH 12, 2026**

**URBAN AND DRAINAGE INFRASTRUCTURE IN ROHTAK**

**NO. 3360. SHRI DEEPENDER SINGH HOODA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the steps taken to address chronic waterlogging of roads, streets and underpasses in Rohtak following heavy and incessant rains which has repeatedly disrupted commuting and daily life;**
- (b) whether an assessment has been made of drainage infrastructure gaps, stormwater network capacity and urban flood management systems in Rohtak to prevent recurrent inundation and if so, the details thereof;**
- (c) the action taken to ensure timely desilting of drains, cleaning of stormwater channels and prompt pumping arrangements to reduce stagnation and associated health hazards;**
- (d) the measures being introduced to integrate solid waste management with drainage upkeep, given reports of garbage accumulation in waterlogged areas;**
- (e) whether the Government proposes a time-bound roadmap with specific targets and funding under national urban schemes to strengthen Rohtak's drainage resilience and if so, the details thereof; and**
- (f) the monitoring mechanisms instituted to ensure coordination between urban local bodies, State authorities and national programmes to prevent recurrence of such flooding and sanitation crises?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (f): As per 12<sup>th</sup> Schedule of the Constitution, Urban Planning including Town Planning is the function of Urban Local Bodies (ULBs)/ Urban Development Authorities. Further, management of urban flooding falls under the purview of the State Governments and the Urban Local Bodies (ULBs)/ Urban Development Authorities, who are responsible for maintaining the drainage and sewerage system. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States to strengthen Urban Planning ecosystem.**

**The State of Haryana has informed that a partial assessment has been carried out by the Municipal Corporation Rohtak regarding drainage infrastructure gaps, storm water network capacity, and urban flood management systems in the area from village Sunaria to Sugar Mill STP in Rohtak town and in HSVP Sectors- 1, 2, 3 and 4 of MC Rohtak for disposal of dirty Rain Water.**

**The State has also informed that the Municipal Corporation Rohtak has framed an estimate amounting to Rs.994.32 lakh for work of “Construction of 4 numbers of storm water disposal and laying of HDPE drainage line of different sizes from village Sunaria to Sugar Mill STP in Rohtak town” and also framed an estimate amounting to Rs. 7017.22 Lakh for “Laying of pipeline in HSVP Sectors-1, 2, 3 and 4 in MC Rohtak for disposal of dirty Rain Water”. The State Government has accorded the administrative approvals for the both works to MC Rohtak. One number of super sucker machine has also been deployed for desilting of drains at regular interval and to address chronic waterlogging of roads, streets and underpasses in Rohtak. The Municipal Corporation Rohtak has also allotted a tender amounting to Rs. 94.00 lakh for the desilting of drains and cleaning of storm water channels.**

**The State has further informed that the solid waste at Garbage Vulnerable Points (GVPs) near drains have been covered with slabs to prevent dumping of waste and also provision of Jali with manhole have been made so that garbage does not enter in the storm water drain.**

**The Ministry of Housing & Urban Affairs (MoHUA) has published the following documents/advisory guidelines for improving urban drainage and flood management:**

**i. Urban and Regional Development Plans Formulation and Implementation (URDPFI) Guidelines, 2014 ([https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I\(2\).pdf](https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I(2).pdf) )**

**ii. Standard Operating Procedure (SOP) for Urban Flooding ([https://mohua.gov.in/upload/uploadfiles/files/SOP%20Urban%20flooding\\_5%20May%202017.pdf](https://mohua.gov.in/upload/uploadfiles/files/SOP%20Urban%20flooding_5%20May%202017.pdf))**

**iii. River Centric Urban Planning Guidelines in 2021 to enable cities in the development of conjunctive water management approaches including nature-based solution (<https://mohua.gov.in/upload/uploadfiles/files/RCUP%20Guidelines.pdf>)**

iv. **Guidance Document on Creation of Rain Water Harvesting Parks** (<https://mohua.gov.in/pdf/6566e1048ab41guidance-document-on-rainwater-harvesting-parks-final.pdf>)

v. **Manual on Storm Water Drainage System** (<https://mohua.gov.in/publication/manual-on-storm-water-drainage-systems--2019.php>)

**Atal Mission for Rejuvenation and Urban Transformation (AMRUT) launched in the year 2015, inter alia, has a component on storm water drainage, which involved construction and improvement of drains/ storm water drains in order to reduce and eliminate flooding and creating green spaces and parks. Under AMRUT, the State of Haryana has grounded 19 Storm Water Drainage projects worth ₹452.37 crore. However, no storm water drainage project was taken by the State in Rohtak. Under AMRUT, 33 green spaces and park projects worth ₹42.2 crore 15.40 acres of permeable green space area were taken up by the State, of which, 02 projects worth ₹0.82 crore were taken up in Rohtak.**

**Under AMRUT 2.0, projects for green spaces and parks and rejuvenation of water bodies are taken up by the States. However, the State of Haryana has not taken up any water body rejuvenation or green spaces and park projects under AMRUT 2.0.**

**Besides, under AMRUT and AMRUT 2.0 sewerage and septage management projects have been undertaken, which inter alia help in evacuation of storm water. Under AMRUT, as updated by State on Amrut portal, 44 sewerage/septage management projects have been grounded, which has led to creation of 1820.21 km length of sewer network, which include 03 projects in Rohtak. Under AMRUT 2.0, the State has taken up 17 Sewerage and Septage Management projects covering 325.82 KM of sewer network, which include 2 sewerage/ septage management projects in Rohtak covering 20 km of sewer network.**

**Under AMRUT/ AMRUT 2.0, the State is empowered to select, appraise, prioritise and implement the State. The Mission guidelines provide for formation of State High Powered Steering Committee (SHPS) headed by the Chief Secretary of the State, to monitor and supervise implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPS in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically.**

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